

MP No. 509/04  
For Extension  
of time fixed  
on 30/7/2004

4/10/2004-6

CP-87/2003  
MP-509/2004

Q  
order issued  
on 6/9/04  
K

Applicant by Shri S.P. Saxena.  
Respondents by Shri R.R. Shetty.  
learned counsel for the respondents  
stated that the order dated  
8/4/2003 has been complied  
by the respondents, Shri Saxena  
learned counsel for the  
applicant has also corroborated  
the facts of the compliance  
of the orders.

In view of the above facts,  
the MP-509/2004 is not  
maintainable.

CP 87/2003 - Notices on  
CP-87/2003 is discharged.

Q (order)  
for 509/04

(Muzaffar Husain)  
M(J)

(A.K. Agarwal)  
V.C.

slp.